

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF DULICAHAND AUTO SALES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dulichand Auto Sales Private Limited
2.	Date of incorporation of corporate debtor	8 th May, 2013
3.	Authority under which corporate debtor is incorporated / registered	ROC - West Bengal
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50200WB2013PTC193048
5.	Address of the registered office and principal office (if any) of corporate debtor	53, Nalini Ranjan Avenue, 371, Block G, New Alipore, Kolkata 700053
6.	Insolvency commencement date in respect of corporate debtor	28 th February, 2020
7.	Estimated date of closure of insolvency resolution process	180 days from date of commencement of Resolution Process, which is 26 th August, 2020.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Partha Pratim Ghosh IBBI/IPA-001/IP-P00554/2017-18/10984
9.	Address and e-mail of the interim resolution professional, as registered with the Board	CB-108 Salt Lake, Sector-1, Kolkata- 700064 Email : cappghosh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	P 325 C. I. T. Road, Kankurgachi, Scheme VI M, Kolkata - 700 054 Email: cirp.dulichand@gmail.com
11.	Last date for submission of claims	12 th March, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical address: P 325 C. I. T. Road, Kankurgachi, Scheme VI M, Kolkata - 700 054

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Dulichand Auto Sales Private Limited on 28th February, 2020.

The creditors of Dulichand Auto Sales Private Limited, are hereby called upon to submit their claims with proof on or before 19th March, 2020, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Specify Class] in Form CA- Not applicable

Submission of false or misleading proofs of claim shall attract penalties.

Partha Pratim Ghosh

Partha Pratim Ghosh
Interim Resolution Professional

Date: 29th February, 2020
Place: Kolkata



Registration No. IBBI/IPA-001/IP-P00554/2017-18/10984.